

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1499/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Shri Karvir Nivasini Mahalaxmi Ispat Pvt. Ltd.

V/s

Abhishek Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
2.	ANUP KHAITAN	Advocate for Respondent	Anup Khaitan
1	Phurige Merchant 1/B Sachin Raikuni	Advocate for Petitioner	Phurige

ORDER

CP No.1499/I&BP/NCLT/MB/MAH/2017

On verification of the Petition, since it appears that date of Default has not been reflected in the Form filed by the Petitioner, the Petitioner is hereby directed to mention the date of Default by filing a separate Affidavit on before the next date of appearing.

List this matter on 10.11.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)